CENTRAL ADMINISTRATIVE TRIBUNAL Principal Bench

C.P. No. 336 of 1999 in O.A. No. 1723 of 1995



New Delhi, dated this the 7th April, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Shyoraj Sharma,
S/o Shri Bhupali Singh,
LDC Accountant,
Food Research & Standardisation Laboratory,
Navyug Market,
Ghaziabad-201001. Petitioner

(By Advocate: Shri G.D.Bhandari along with applicant in person)

Versus

- Dr. S.P. Agarwal, Director General of Health, Services DH (FQN) Section, Nirman Bhawan, New Delhi.
- 2. Dr. B.K. Tiwari,
 Director,
 Food Research & Standardisation,
 Laboratory,
 Navyug Market,
 Ghaziabad-201001.

... Respondents

(By Dept. Repr. Dr. Satya Prakash)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

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We have heard applicant's counsel Shri G.D.Bhandari as well as Departmental Representative Dr. Satya Prakash.

- 2. Shri Bhandari states that applicant's grievance is redressed by respondents and this statement is confirmed by applicant who is present in person.
- 3. Under the circumstances the C.P. is dropped. Notices are discharged.

(Kuldip Singh) Member)(J) (S.R. Adige)
Vice Chairman (A)

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